

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 700**  
**ANSWERED ON 02/12/2024**

**STATUS OF PMAY (U) IN TAMIL NADU**

**700. SHRI M. MOHAMED ABDULLA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details and the current status of various works being carried out under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the State of Tamil Nadu, district-wise;
- (b) the details of central funds allocated and utilized in this regard and the number of beneficiaries till date during the last three years; and
- (c) whether projects for in-situ slum rehabilitation have been incentivized under urban planning reforms and if so the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) & (b): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country including the slum dwellers. The scheme is implemented through four verticals i.e. Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 25.11.2024, 6.80 lakh houses have been sanctioned by the Ministry for Tamil Nadu under PMAY-U, out of which 6.65 lakh have been grounded and 5.87 lakh have been completed / delivered to the beneficiaries. Central Assistance of Rs.11,185.30 crore has been sanctioned for construction of these houses out of which Rs.10,188.58 crore has been released to the State / Central Nodal Agencies (CNA). The Scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

During the last three years (FY 2021-24), Central Assistance of Rs.3,178.62 crore were released and utilized, and 1.20 lakh houses were sanctioned out of which 81,537 were completed/delivered. Additionally, 94,958 houses sanctioned in the years preceding to the last three years were also completed.

District-wise details of houses sanctioned, grounded, and completed along with Central Assistance sanctioned and released since inception for the State of Tamil Nadu under PMAY-U are at Annexure.

(c) In-Situ Slum Redevelopment (ISSR) component of PMAY-U is specifically for redevelopment of slum using land as a resource for providing houses to eligible slum dwellers. Under ISSR, slum rehabilitation grant of Rs. 1 lakh per house for redevelopment of slums is provided. As on 25.11.2024, 4,763 houses have been sanctioned under ISSR vertical of PMAY-U for Tamil Nadu. All houses have been completed/delivered to the beneficiaries.

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District wise details of houses sanctioned, grounded, completed along with Central Assistance sanctioned, released since inception and during last three years (FY 2021-24) for the State of Tamil Nadu under PMAY-U

Sr. No.	Name of District	Physical Progress of Houses (Nos)			Financial Progress in respect of Central Assistance (₹ in Cr.)		
		Sanctioned	Grounded	Completed/ Delivered	Sanctioned	Released*	Released during last three years (2021-24)
1	Ariyalur	2,776	2,660	2,452	42.81	51.4	-
2	Chengalpattu	24,012	23,976	20,082	411.23	367.17	115.74
3	Chennai	99,702	92,946	75,221	1,763.96	1,398.13	464.30
4	Coimbatore	51,156	50,925	48,315	899.35	891.88	339.87
5	Cuddalore	12,941	12,669	10,892	201.87	226.04	-
6	Dharmapuri	8,091	8,019	6,844	124.26	113.11	65.37
7	Dindigul	13,513	12,305	11,146	219.75	186.66	26.09
8	Erode	30,186	29,996	26,907	477.91	476.07	129.94
9	Kallakurichi	3,305	3,234	2,864	51.73	44.39	-
10	Kancheepuram	25,489	25,453	21,803	454.71	418.54	171.89
11	Kanniyakumari	30,679	30,514	28,043	479.06	463.04	162.39
12	Karur	6,680	6,507	5,942	110.55	99.47	34.77
13	Krishnagiri	7,871	7,848	6,992	141.87	131.92	37.47
14	Madurai	38,203	38,151	36,348	624.61	574.6	249.34
15	Mayiladuthurai	1,741	1,632	1,404	26.44	28.04	-
16	Nagapattinam	3,745	3,725	3,252	57.37	48.96	20.07
17	Namakkal	13,410	12,682	11,492	213.66	182.25	48.98
18	Perambalur	2,761	2,666	2,394	42.88	56.26	5.34
19	Pudukkottai	12,322	12,260	11,607	188.95	170.55	71.27
20	Ramanathapuram	5,768	5,724	5,141	88.04	77.24	7.26
21	Ranipet	9,780	9,708	8,137	150.72	131.32	57.48
22	Salem	36,839	36,444	33,912	577.48	540.59	111.94
23	Sivaganga	5,400	5,358	5,221	86.42	78.39	36.92
24	Tenkasi	12,643	12,349	11,227	194.84	171.7	69.65
25	Thanjavur	12,942	12,667	11,460	200.82	203.31	27.13
26	The Nilgiris	8,035	7,625	6,395	121.44	100.5	25.90
27	Theni	15,250	15,075	13,943	238.71	213.78	59.99
28	Thiruvallur	51,765	51,475	42,034	848.97	740.88	408.95
29	Thiruvarur	3,136	2,986	2,666	49.24	49.45	-
30	Thoothukudi (Tuticorin)	16,475	16,238	14,741	263.57	238.77	56.81
31	Tiruchirappalli	22,679	21,934	19,867	368.22	335.99	62.42
32	Tirunelveli	25,522	24,133	21,012	406.55	362.52	127.13
33	Tirupathur	7,319	7,111	6,037	111.61	99.15	15.91
34	Tiruppur	24,412	24,289	21,428	398.08	383.48	116.71
35	Tiruvannamalai	7,996	7,784	6,676	124.21	107.09	24.36
36	Vellore	11,706	11,649	10,475	191.93	187.13	61.91
37	Viluppuram	5,510	5,389	4,771	88.71	101.29	4.40
38	Virudhunagar	8,587	8,539	7,974	142.77	137.52	32.14
<b>Total</b>		<b>6,80,347</b>	<b>6,64,645</b>	<b>5,87,117</b>	<b>11,185.30</b>	<b>10,188.58</b>	<b>3178.62**</b>

\* Excess Central Assistance released on account of curtailment of houses is subjected for adjusted release in other ongoing construction of houses in the State.

\*\* Excludes ₹71.24 cr. adjusted excess amount in financial year 2023-24.